

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-3197/2015
MA-2813/2015**

New Delhi this the 06th day of October, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Ajay Kumar Sharma,
(Junior Stenographer)
Age about 38 years,
S/o Sh. Jag Roshan Sharma,
R/o A-111, Gali No. 3,
East Nathu Colony,
Shahdra, Delhi-93.
2. Rakha Gupta,
(Junior Stenographer)
Age about 38 years,
s/o Sh. V.K. Gupta,
D-33, Hans Apartment,
Shahdra Delhi-32.
3. Indira,
(Junior Stenographer)
Age about 33 years,
D/o Sh. Sita Ram,
R/o H.No. 89, Morta,
P.S. Muradnagar,
Dist. Ghaziabad U.P.
4. Manoj Kumar,
(Library Assistant),
Age about 31 years,
s/o Sh. Ram Singh,
R/o A-33, Street No. 1,
Sadat Pur Extn. Delhi-94.
5. Devi Singh Prajapati,
(Library Assistant),
Age about 30 years,
s/o Sh. Aman Parjapati,
R/o 658, Janta Flat G.T. B. Enclave,
Delhi-93.
6. Pankaj Kumar,
(Programmer),
Age about 32 years,
S/o Shri Bishnu Deo Dubey,
R/o H.No. 1/6226,
East Rohtash Nagar, Shahdra,
Delhi-32.

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Applicants

(through Sh. Harish Kumar)

Versus

1. Govt. of NCT Delhi,
Through
Chief Secretary,
New Secretariat, New Delhi.

2. Director,
Institute of Human Behaviour,
And Allied Science (IHBAS),
Dilshad Garden, Delhi-95. Respondents

(through Sh. Motish K Singh and Sh. Saurabh Sachdeva for R-2)

ORDER(ORAL)

Sh. Shekhar Agarwal, Member (A)

Learned counsel for the applicants has submitted that the applicants seek leave of this Tribunal to withdraw this OA with liberty to file in appropriate forum. Accordingly, this OA is dismissed in withdrawn with liberty as prayed.

(Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/